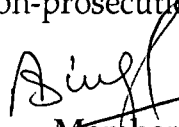


Dated:-12.10.2012.

Hon'ble Sri Justice Alok Kumar Singh, Member (J)

List revised. Nobody is responding for the applicant. Sri Narendra Nath, learned counsel for the respondents is present. It is 11.50 A.M.

The O.A. is dismissed in default and for non-prosecution.

  
Member (J)

OR  
Copy of order  
dated 12-10-12  
Rajiv  
17-10-12  
Amit/-